

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1334
ANSWERED ON:13.08.2013
LOSS OF FOODGRAINS
Verma Shri Sajjan Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details regarding the cases of wastage of foodgrains reported during each of the last three years along with the value and quantum thereof;
- (b) whether the Government proposes to set up ``National Foodgrain Management Board`` to address the problems related to processing and management of foodgrains; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No cases of wastage of foodgrains have been reported. However, foodgrains may get damaged/ become non-issuable due to various reasons such as storage pest attack, leakages in the roof, exposure to moisture in case of unscientific storage, floods or negligence on the part of persons concerned in taking precautionary measures etc. Details of Central Pool foodgrains damaged/ became non-issuable alongwith value during the last three years is at Annex .

(b) & (c): No Madam. At present, there is no proposal with the Government to set up National Foodgrain Management Board because all issues related to foodgrain management are being handled by Food Corporation of India which include the procurement, safe storage and transportation of foodgrains.